

From:

**Vishnu Chandra Gupta, H.J.S.,
Registrar General,
High Court of Judicature at
Allahabad**

To:

**The District & Sessions Judges,
Kanpur Nagar and Deoria.**

No. 92/DR (S)/2012, Dated Allahabad: March 14, 2012

Subject: Regarding representation of Stay/Premature transfer of Judicial Officers.

Sir,

With reference to the Court's Circular Letter No. 30/DR(S)/2011 dated 28.09.2011, on the above noted subject, I am directed to say that after consideration the Court has been pleased to pass the orders as mentioned below against the names of the officers :-

Sl. No.	Name of Judicial Officer with Designation	Present place of Posting	Stay/Premature	Remarks
1.	Sri Manoj Kumar Agarwal, Civil Judge (S.D.)	Kanpur Nagar	Stay	Allowed
2.	Sri Vinod Kumar-IV, AdJ (Ex-Cadre)	Deoria	Premature	Allowed
3.	Sri Pramod Kumar Srivastava-II, ADJ	Deoria	Premature	Rejected

I am, therefore, to request you kindly to inform the officers accordingly.

Yours faithfully,

Sd/-

Registrar General